

1882.]

Madras Forest.
Repealed by Act..... 4 of 2010
Sec. I Sch... I

1127

ACT No. XXI OF 1882.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 2nd November, 1882.)

An Act to remove doubts regarding the Madras Forest Act, 1882.

WHEREAS doubts have arisen whether the Madras Forest Act, 1882, is consistent with certain Acts of the Governor General in Council, and it is expedient to remove those doubts; It is hereby enacted as follows:—

1. No enactment of the Governor General in Council shall affect, or shall be deemed to have at any time contained anything which would affect, the Madras Forest Act, 1882.

Enactments of the Governor General in Council not to affect the Madras Forest Act.